

Annexure-1

Name of the corporate debtor: Datsun Fashion Ltd.. Date of commencement of liquidation: 10th June, 2019 ; List of stakeholders as on: 15th March, 2021

List of secured financial creditors

S.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount (in Rs.)			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Bank of Baroda		17-08-2019	71,62,40,795	71,62,40,795	Overdraft Account	71,62,40,795	1. Equitable mortgage of plot No. G-9, admeasuring about 5974 sq.mts. With structure of 49226.25 sq.ft. (actual area as per plan is 39539 sq.ft. b.u.a.) at MIDC Tarapur with fixed plant & Machinery. 2. Hypothecation of stocks lying at factory and Plant & machinery at factory, and book debts. 3. Personal Guarantee of Kewalchand Umedlal Jain, Kalpana Kewalchand Jain, Vineet Kewalchand Jain. 4. Corporate Guarantee of Royal Synthetics Pvt. Ltd. and Rolson Textiles Pvt. Ltd 5. Corporate Guarantee of Rolson Synthetics Pvt. Ltd	71,62,40,795	100%	-	-	-	-	1. Factory Land & Building situated at plot No. G-9, admeasuring about 5974 sq.mts. With structure of 49226.25 sq.ft. (actual area as per plan is 39539 sq.ft. b.u.a.) at MIDC Tarapur was sold by Bank of Baroda under SARFAESI Act,2002 for Rs. 5.31 Crores. Hence, the amount of claim admitted of Bank of Baroda gets reduced accordingly. 2. Plant and Machinery situated at plot No. G-9 at MIDC Tarapur was sold by Bank of Baroda under SARFAESI Act,2002 for Rs. 8.00 Lakhs. Hence, the amount of claim admitted of Bank of Baroda gets reduced accordingly.
				71,62,40,795	71,62,40,795					100%	-	-	-	-	